

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2016 &
IA NOS. 459, 460 AND 525 OF 2016**

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Maruti Clean Coal & Power Ltd.

...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Sonal Gupta

Counsel for the Respondent(s) : Mr. Gautam Chawla for R.1
Mr. Alok Shankar for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **08.05.2017**. *In the meantime, interim order to continue.*

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson